

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 408**  
**IB/543/ND/2023**

**IN THE MATTER OF:**

Kalpataru Power Transmission Limited ... Applicant  
Versus  
Nexgen Infracon Private Limited ... Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 13.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sadapurna Mukherjee, Adv.  
For the Respondent : Mr. Gaurav Mitra, Sr. Adv. Mr. Sidharth  
Joshi, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Heard the arguments on behalf of both the sides on maintainability.  
Order stands reserved on maintainability.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**